

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-470(ND)/2017

CORAM:

PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)

SHRI V. P. SINGH
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.03.2019.

NAME OF THE COMPANY: Sh. Amit Kumar Malik V/s. M/s. Kindle Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

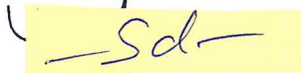
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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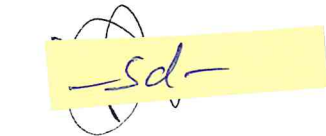
	Present for the Petitioner:	Mr. Abhishek Pratap and Mr. Kinshuk Chatterjee, Advocates		
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	Present for the Respondent:	Mr. Abhay Kaushik, Advocate		
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ORDER

List this case before the Regular Bench on 6th March 2019.


(V. K. Subburaj)
Member (T)


(V. P. Singh)
Member (J)